

ITEM NO.105

COURT NO.8

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4443/2017

RADHEY SHYAM MISHRA

Appellant(s)

VERSUS

THE ELECTION COMMISSIONER OF INDIA THROUGH ITS
CHIEF ELECTION COMMISSIONER & ORS.

Respondent(s)

Date : 31-01-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s) Petitioner-in-person

For Respondent(s) Mr. Mohit D. Ram, AOR

Ms. Sadhana Sandhu, Adv.
For Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, the matter is adjourned by two weeks.

(KUSUM LATA SYAL)
SENIOR PERSONAL ASSISTANT

(CHANDER BALA)
BRANCH OFFICER